



भारतीय रिज़र्व बैंक
संपदा विभाग, पटना

Web Notice

Date: February 17, 2025

Minutes of Pre-Bid Meeting- Supply, Installation, Testing and Commissioning (SITC) of Flame Retardant (FR) SMF Batteries for 4 X 120 KVA UPS System at RBI, Patna

The [captioned tender](https://www.rbi.org.in) was published on February 03, 2025 through RBI website (<https://www.rbi.org.in>). In this connection, a 'Pre-Bid Meeting' for the captioned tender was held as per schedule at **12:00 PM on February 14, 2025** in 'DGM Chamber' 2nd Floor, Estate Department, Reserve Bank of India, Patna. In this regard, Minutes of the Meeting is issued as below details.

The following staff members of RBI and intending bidders were present during the pre-bid meeting:

i) List of participants on behalf of RBI

Sl. No.	Name	Designation
1.	Shri Sanjeev Kumar	Deputy General Manager
2.	Shri Anand Kumar	Manager
3.	Shri Abhisekh Saha	Assistant Manager
4.	Shri Anshuman Tripathi	AM (Tech. Electrical)
5.	Shri Abhinav Pullak	Junior Engineer (Tech. Electrical)

ii) List of representatives of the intended company/firm to participate in the offline Pre-Bid meeting

Sl. No	Name applicant	Name of the firm/company
1.	Shri Ravi S.K. Singh	M/s Raunak Enterprises
2.	Shri Bipin Kumar Singh	OEM-Amara Raja
3.	Shri Imdad Anwar	M/s Bharat Battery Centre

Clarification given in Minutes of meeting:

Sr. No.	Section	Queries of Firm	Remarks
1.	Checklist under SI No. 6	Whether the Authorization certificate from OEM needs to be submitted or not.	Valid authorization dealership/ OEM/ Distributors certificate addressed to RBI PATNA should be submitted as per clause 4.0 under Section I of the tender.
2.	Periodical Testing and checking of Batteries under SI No. 3.8	The firm enquired about periodical monthly testing and sought the details of the same.	Firm needs to carry out monthly testing and checking of all the batteries as per details mentioned in Para 3.8 of the tender.
3.	Liaisoning with AMC UPS Vendor	Whether liaisoning with present UPS AMC vendor needs to be done during the work.	Liaisoning needs to be carried out with the present UPS AMC vendor as per para 5 under general instructions. No extra charges need to be paid by the successful vendor for co-ordination purpose.
4.	Section IV – battery rack and cables	Whether battery racks have to be provided and battery interconnection cables need to be changed or not.	Existing battery racks may be used if it is compatible with the size of proposed model of batteries or else new battery racks have to be provided without any extra cost to the Bank. Battery interconnection cables need to be replaced as per Section IV of technical specifications.
5.	Tax invoice for old batteries	Whether tax invoice shall be issued for old batteries or not.	Rebate for old batteries will be adjusted from payable amount. No invoice will be issued.
6.		Whether Bank will carry the factory inspection or not regarding Factory Inspection.	Firm will be required to submit all the test certificates as per para 3.7 (a). Factory inspection prior to dispatch may be at the discretion of the Bank.
7.	Electrical License as per page No. 37	Whether Electrical supervisory License/ wireman license is required or not.	Yes, Please refer section V, under Commercial Condition of sl no 15.
8.	EMD/ Bid Security as per page No. 37	Whether EMD will be submitted through online mode or physically.	EMD will be submitted either DD or through NEFT to RBI Patna. In this regard please refer section II under Instructions of tenderers of sl no 2.8.1.
9.	Insurance clause	Certificates of three (03) different kinds of insurance will be submitted or not.	Yes, Please refer section III under Special Condition of the contract under Insurance clause Para of sl no 6.0.
10.	Section IV of Technical Specification and	Whether Technical Specification of checklist has to be submitted or	Yes, Technical Specification of checklist has to be submitted along with Tender document. Please refer section IV

	Approved Make Column	not along with Tender document	under Technical Specification and Approved Make column.
11.	Section IV of Technical Specification and Approved Make Column	Whether minimum specification of each battery will be 120 AH or not.	Vendor may occur Higher capacity of battery also.

The Bank will not be bound to entertain any further query/clarification from any vendor/contractor in future.

**Regional Director
Reserve Bank of India
Patna**